

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH,**  
**JABALPUR**

**Original Application No. 481 of 2005**

**Jabalpur, this the 27<sup>th</sup> day of June, 2005**

Hon'ble Shri Madan Mohan, Judicial Member

Ku. Kirti Rajput, aged 30 years,  
D/o. Shri A.L. Rajput, R/o. 1366, Shivalaya,  
Jainagar, Yadav Colony, Jabalpur (MP). .... Applicant

(By Advocate – Shri Hemant Poharkar on behalf of Shri Rajesh Patel)

**Versus**

1. Union of India, through the Secretary  
Railway Recruitment Board,  
New Delhi.
2. General Manager, Western Central Railway,  
Jabalpur (MP).
3. Senior Personnel Officer,  
JDA Bhavan, Civic Centre,  
Jabalpur (MP). .... Respondents

**ORDER (Oral)**

The learned counsel for the applicant seeks permission to withdraw this Original Application. Permission is granted. Accordingly, this Original Application is dismissed as withdrawn.

  
(Madan Mohan)  
Judicial Member

पृष्ठांकन सं ओ/न्या. .... जवळपुर, दि. ....

प तिलिपि अगो रिक्त :-

- (1) सचिव, उच्च न्यायालय, कोर्टाचे कार्यालय, जवळपुर
- (2) आदेशक श्री/श्रीमती/शु. .... के वॉर्डनसल
- (3) प्रत्यक्षी श्री/श्रीमती/शु. .... के कार्यालय
- (4) चंयपत्त, कोर्टा, जवळपुर, मयापीठ  
सूचना एवं आवश्यक कार्यवाही हेतु

  
Rajesh Patel

SA [6] 2005  
जप रजिस्ट्रार

29/6/05